

Order Sheet

TA-271/87

3/11/88

✓
3/11

Hon. D.S. Misra - Am.
Hon. G.S. Sharma - Jm

This case was listed
for hearing on 2/11/88. and none
was present for the applicant
and on the request of respondents
the case was adjourned to
this date. Shri B.P. Srivastava
~~Advocate~~ Advocate who was appearing
in this case has stated
that he has no instructions
in this case. None is present
for the respondents also. The
case is dismissed in
default of the parties.

/A3

Jm

BL

Am.

Issued
17/11/88